

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7638/2023

ALOK KUMAR & ORS.

Appellant(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

[ONLY IA No. 85428/2026 IN C.A. No. 7639-7650/2023 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 7639-7650/2023 (III-A)

IA No. 85428/2026 - EARLY HEARING APPLICATION

Date : 24-04-2026 This I.A. was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Parag P Tripathi, Sr. Adv.
Mr. Abdul Qadir, Adv.
Ms. Shawariya Muzaffar, Adv.
Mr. Faheem Ahmed, Adv.
Ms. Rini Mehra, Adv.
Ms. Bandana Rai, Adv.
Mr. Syed Kashan Ali, Adv.
Ms. Mallika Rani, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Dwaipayan Chatterjee, Adv.
Mr. Sarveshwar Singh, Adv.
Mr. Sanjeet Kumar, Adv.
Mr. Meghraj Singh, Adv.
Mr. Akbar Ali, Adv.
Mr. Satish Pandey, AOR

For Respondent(s) : Mr. Anurag Kishore, AOR
Ms. Ritika Srivastava, Adv.
Mr. Lakhan Kumar Mishra, Adv.

Mr. Sudhansu Palo, AOR

Mr. Pawan Reley, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Akshay Lodhi, Adv.
Mr. Sajal Awasthi, Adv.

Mr. Vinod Sharma, AOR

Mr. Amol B Karande, Adv.
Mr. Ashutosh Srivastava, Adv.
Ms. Gayathri, AOR
Mr. B Lakshmi Pallesh, Adv.
Ms. Akshada, Adv.
Mr. Jarnail Singh, Adv.

Mr. Pawan Reley, AOR
Mr. Gaurav Kumar, Adv.
Mr. Akshay Lodhi, Adv.
Ms. Simran Singh, Adv.
Mr. Tanish Rawat, Adv.

Ms. Pushpila Bisht, Adv.
Ms. Rajani Kumari, Adv.
Ms. Pallavi Pratap, AOR

Ms. Pushpila Bisht, Adv.
Ms. Rajani Kumari, Adv.
Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 85428/2026

1. List the appeals for hearing in the week commencing 07.12.2026 before an appropriate Bench.
2. IA stands disposed of accordingly.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR